

1265

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1003/2024

IN THE MATTER OF:

SHRI ASHOK KUMAR & ANR.

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & OTHERS

.....RESPONDENT(s)

INDEX

S.No.	PARTICULARS	PAGE NO.
1.	STATUS REPORT ON BEHALF OF UPPCB IN COMPLIANCE OF THE ORDER DT. 30.04.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
	ANNEXURES	
2.	COPY OF THE WEEKLY COMPLIANCE REPORTS ANNEXED HEREWITH AS ANNEXURE A-1	

1266

THROUGH COUNSEL

A handwritten signature in blue ink, appearing to read 'Bpsjadon', with a long horizontal stroke extending to the right.

BHANWAR PAL SINGH JADON

STANDING COUNSEL FOR STATE OF U.P.

EMAIL- bhanwar09jadon@gmail.com

Ph: 9639286572

DATE: 22.07.2025

PLACE: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1003/2024



IN THE MATTER OF:

SHRI ASHOK KUMAR & ANR.

.....APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH & OTHERS

.....RESPONDENT(s)

**STATUS REPORT ON BEHALF OF UTTAR PRADESH POLLUTION
CONTROL BOARD IN COMPLIANCE OF THE ORDER DT. 30.04.2025
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL**

I, Ankit Singh, aged about 38 years, S/o Ajit Singh....., posted as Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.

22 JUL 2025



2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That in the present matter, the applicants have alleged that M/s New Panthar Security Guard Service (herein referred to as the "Project Proponent") has got a mining permit/lease for sand mining at Yamuna riverbed i.e. Gata No. 303 mi, 313 mi, 290 mi, 301mi, 303mi, 304 mi, 314 mi, 297 mi, 298 mi, 302 mi, 311 mi, 312 mi, 313 mi & 314 mi situated at Khand No. 02, Village-Panchayat, Tehsil-Loni, Ghaziabad, UP.
4. That the above captioned matter was last listed for hearing on 30.04.2025, wherein the Hon'ble Tribunal directed as under:

"19. In view of the facts and circumstances of the case and compliance made and also undertaking given by Respondents No. 5 and 6 but subject to adjudication of the questions of illegal mining and appropriate action in respect thereof, we are inclined to allow Respondents No. 5 and 6 to carry out further mining in the mining lease site with due compliance with the recommendations made by the Joint Committee as well as the recommendations made by UPPCB and also due compliance with EC and CTO conditions and environmental norms particularly Sustainable Sand Mining Management Guidelines (SSMG), 2016 and Enforcement and



22 JUL 2025

Monitoring Guidelines for Sand Mining (EMGSM), 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also 5 submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed.

20. Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed.

5. That as per the directions in the aforementioned order, the Respondents No. 5 and 6 (the Project Proponents) were permitted to carry out mining activities subject to compliance with various statutory and regulatory conditions, including but not limited to the recommendations of the Joint Committee, directions of UPPCB, conditions under the Environmental Clearance (EC) and Consent to Operate (CTO), as well as adherence to the



22 JUL 2025

Sustainable Sand Mining Management Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.

6. That as per directions in Paras 19 and 20 of the order dated 30.04.2025, Respondents No. 5 and 6 were specifically directed to:

- Use only **GPS-fitted vehicles** for transportation of mined material;
- Submit **weekly monitoring reports** to the Uttar Pradesh Pollution Control Board (UPPCB) and file the same before this Hon'ble Tribunal at least one day before the next date of hearing;
- Submit copies of CCTV footage in pen drive to UPPCB and also file the same before this Hon'ble Tribunal at least one day before the next date of hearing.

7. That in compliance of the above directions, the Project Proponent has been submitting weekly monitoring reports to UPPCB. However, it is respectfully submitted that no CCTV footage in pen drive or otherwise has been submitted by the Project Proponent to UPPCB. That further, no status of the GPS fitted vehicles has been provided.

Copies of the weekly compliance reports have been annexed herewith as **ANNEXURE A-1**.



22 JUL 2025

8. That in light of the above, the UPPCB has ensured necessary compliance in strict adherence to the directions issued by the Hon'ble Tribunal.
9. Hence, the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



DEPONENT

VERIFICATION

Verified at Ghaziabad on this 22nd day of July, 2025, that the contents of the above affidavit from paragraphs 1 to 9 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



DEPONENT

ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)



22 JUL 2025

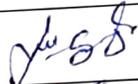
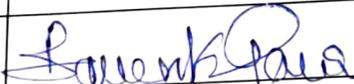
**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE
CAPTIONED MATTER**

1. Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed

Sr No.	Key Elements for Weekly Report	Compliance made
Header		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 24-5-25.
3.	Mine Lease Holder Name/Company	M/s New Panther Security Guard Service Shri Bani Singh S/o Shri Rangunath Singh
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
Mining Area Details		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E

		B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
Extraction Data		
1.	Daily Quantity of Sand Extraction	19-05-25 - 450 cum 20-05-25 - 260 cum 21-05-25 - 390 cum 22-05-25 - 610 cum 23-05-25 - 410 cum 24-05-25 - 595 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
Environmental Compliance		
1.	Monitoring of Water Quality	pH Value -7.47 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 51.8 ug/cum PM 10- 96 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

Safety and Labor Practices		
1.	Number of Employees	15
2.	Safety Training and Equipments	Monthly Safety Training program are arranged
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
Deviation From Mining Plan		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
Observation and Recommendations		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
Signatures		
1.	Lease holder Representative	
2.	Mining Supervisor	
3.	Environmental Officer	

FILED BY



BANI SINGH

PROP. M/S NEW PANTHER
SECURITY GUARD SERVICES

PLACE - GAZIABAD

DATE - 24.05.2025

**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE
CAPTIONED MATTER**

1. Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed

Sr No.	Key Elements for Weekly Report	Compliance made
Header		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 31-5-25.
3.	Mine Lease Holder Name/Company	M/s New Panther Security Guard Service Shri Bani Singh S/o Shri Ragnath Singh
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
Mining Area Details		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E

		B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
Extraction Data		
1.	Daily Quantity of Sand Extraction	25-05-25 - 350 cum 26-05-25 - 750 cum 27-05-25 - 840 cum 28-05-25 - 810 cum 29-05-25 - 540 cum 30-05-25 - 510 cum 31-05-25 - 1310 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
Environmental Compliance		
1.	Monitoring of Water Quality	pH Value -7.47 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 51.8 ug/cum PM 10- 96 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

Safety and Labor Practices		
1.	Number of Employees	15
2.	Safety Training and Equipments	Monthly Safety Training program are arranged
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
Deviation From Mining Plan		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
Observation and Recommendations		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
Signatures		
1.	Lease holder Representative	<i>[Signature]</i>
2.	Mining Supervisor	<i>[Signature]</i>
3.	Environmental Officer	<i>[Signature]</i>

FILED BY
[Signature]
BANI SINGH
PROP. M/S NEW PANTHER
SECURITY GUARD SERVICES

PLACE – GAZIABAD

DATE - 31.05.2025

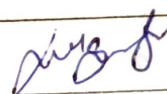
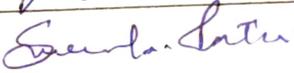
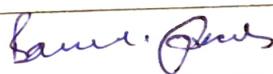
**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE
CAPTIONED MATTER**

1. Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed

Sr No.	Key Elements for Weekly Report	Compliance made
Header		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 07-6-25.
3.	Mine Lease Holder Name/Company	M/s New Panther Security Guard Service Shri Bani Singh S/o Shri Rangunath Singh
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
Mining Area Details		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E

		B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
Extraction Data		
1.	Daily Quantity of Sand Extraction	01-06-25 - 810 cum 02-06-25 - 1110 cum 03-06-25 - 960 cum 04-06-25 - 1070 cum 05-06-25 - 1200 cum 06-06-25 - 1030 cum 07-06-25 - 620 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
Environmental Compliance		
1.	Monitoring of Water Quality	pH Value -7.3 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 55.5 ug/cum PM 10- 92 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

Safety and Labor Practices		
1.	Number of Employees	15
2.	Safety Training and Equipments	Next Monthly Safety Training program is scheduled on 25-6-25
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
Deviation From Mining Plan		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
Observation and Recommendations		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
Signatures		
1.	Lease holder Representative	
2.	Mining Supervisor	
3.	Environmental Officer	

FILED BY

BANI SINGH
PROP. M/S NEW PANTHER
SECURITY GUARD SERVICES

PLACE - GAZIABAD

DATE - 08.06.2025

WEEKLY COMPLIANCE REPORT ON BEHALF OF THE
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE
CAPTIONED MATTER

1. That the instant Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed

Sr No.	Key Elements for Weekly Report	Compliance made
Header		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 14-6-25.
3.	Mine Lease Holder Name/Company	M/s New Panther Security Guard Service Shri Bani Singh S/o Shri Ragunath Singh
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
Mining Area Details		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E

		A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
Extraction Data		
1.	Daily Quantity of Sand Extraction	08-06-25 – 840 CUM 09-06-25 – 890 CUM 10-06-25 – 980 CUM 11-06-25 – 770 CUM 12-06-25 – 690 CUM 13-06-25 – 920 CUM 14-06-25 – 1020 CUM
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
Environmental Compliance		
1.	Monitoring of Water Quality	pH Value -7.2 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 50.8 ug/cum PM 10- 99 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out
Safety and Labor Practices		
1.	Number of Employees	15

2.	Safety Training and Equipments	Monthly Safety Training program are arranged
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	
Deviation From Mining Plan		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	
Observation and Recommendations		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
Signatures		
1.	Lease holder Representative	<i>[Signature]</i>
2.	Mining Supervisor	<i>[Signature]</i>
3.	Environmental Officer	<i>[Signature]</i>

FILED BY

[Signature]

BANI SINGH

PROP. M/S NEW PANTHER SECURITY GUARD
SERVICES

PLACE – GAZIABAD

DATE - 14.06.2025